

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-

Registrar

### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2020 (MONDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

#### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 05 of 2020	A to Z Barter Pvt. Ltd. Vs. Inox Leisure Ltd. & Anr.	Manoj kr Garg	

#### For Orders

2.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Shilpa Chohan, Divyam Agarwal- R2 Aditya Parolia
3.	Comp. App (AT) (Ins) No. 1455 of 2019	Anubhav Anilkumar Agarwal Vs. Om Prakash Rohra & Anr.	Mahesh Agarwal	Amritpal Singh Khalsa
4.	Comp. App (AT) (Ins) No. 1516 of 2019 <b>(With Defects)</b>	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt Ltd.	Prerita Aggarwal	
5.	Comp. App (AT) (Ins) No. 83 of 2020	Shubha Sharma Vs. Mansi Brar Fernandes	Shankari Mishra	Sunil Fernandes Siddharth Sharma- IRP Darpan Sachdeva- R1

**For Admission (Fresh Cases)**

6.	Comp. App. (AT) (Ins) No. 189 of 2020	Duggal Associates Pvt. Ltd. Vs. Roofs and Ceilings Pvt. Ltd	Sushant	Jasdeep Singh Dhillon-R7
7.	Comp. App. (AT) (Ins) No. 244 of 2020	Vinayak Laser Tech Pvt Ltd. Vs. Instapower Ltd.	Vineet Sharma	
8.	Comp. App. (AT) (Ins) No. 245 of 2020	ICICI Bank Ltd. Vs. Subham Capital Pvt Ltd & Ors.	Charu Bansal	
9.	Comp. App. (AT) (Ins) No. 247 of 2020	Rajendra Mulchand Varma & Ors. Vs. Aurangabad Gymkhana Club Pvt Ltd & Ors.	Gaurav Agrawal	Yash Anand
10.	Comp. App. (AT) (Ins) No. 249 of 2020	E.C. John Vs. Jitender Kumar Jain & Ors.	Ghanshyam Singh	
11.	Comp. App. (AT) (Ins) No. 250 of 2020	Varsha Jain Vs. ISEO Chemdis Pvt Ltd.	Sanjeev Kataria	
12.	Comp. App. (AT) (Ins) No. 251 of 2020	Pawan Kumar Vs. Utsav Securities Pvt Ltd & Anr.	Aman Bhalla	
13.	Comp. App. (AT) No. 33 of 2020	Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt Ltd & Ors.	Kartik Rai	

**For Admission (After Notice)**

14.	Comp. App. (AT) (Ins) No. 1028 of 2019	Bangalore Land and Homes Ltd & Anr. Vs. Milestone Trusteeship Services Pvt Ltd & Anr.	Ankur Singh	Vikram Trivedi- R1 Moonjay-R2
15.	Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors.	Charu Bansal	Radhika Gautam
16.	Comp. App. (AT) (Ins) No. 1446 of 2019	MB Power (Madhya Pradesh) Ltd. Vs. Savan Godiawala Liquidator of Lanco Infratech Ltd.	Varsha Banerjee	Vaijayant Paliwal

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**By Order****-sd/-  
Registrar**